

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 19-07-2024 AT  
11.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IB)/15(CHE)/2022  
**NAME OF THE PETITIONER** : State Bank of India  
**NAME OF THE RESPONDENT(S)** : K Subburaj  
**UNDER SECTION** : Sec 95(1) of IBC, 2016  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Petitioner. Ld. Counsel  
Mr.V.Manivannan for IRP. None for the Respondent / Personal Guarantor.

In spite of giving the last opportunity the Personal Guarantor did not appear  
today.

Case Heard.

**Reserve for Order.**

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk